

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

The Court No.1 Cases Will be heard in Court No.2 immediately after the regular work of Court No.2

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 28-07-2017

Hon'ble Shri P.S. Rao  
Expert Member

| Sl. No | Case No.                         | Parties   | Counsel for Parties   | Remarks     |
|--------|----------------------------------|---|---|-------------|
| 1      | Application No. 234 of 2013 (SZ) | V. Eswaran,<br>Coimbatore<br><br><b>Vs</b><br>The District collector<br>Coimbatore Dist.,<br>and 3 others | M/s S. Kolandasamy,<br>C.S. Saravanan &<br>M.Selvalakshmi<br><b>Counsel for Applicant</b><br>M/s. M.K. Subramanian<br>P.Velmani for R1<br>M/s. R.Siva Kumar,<br>S.Suresh, J.Kishore,<br>N.Janani for R2<br>Smt. Rita chandrasekar for R3  |             |
| 2      | Application No. 264 of 2013 (SZ) | K.S. Mohan,<br>Pothanur,<br>Coimbatore-23<br><br><b>Vs</b><br>UOI,<br>MoEF,<br>New Delhi & others         | M/s Kamalesh Kannan and<br>Sai Sathya Jith<br><b>Counsel for Applicant</b><br>Smt. C. Sangamithirai for R1<br>M/s M.K. Subramanian,<br>P.Velmani<br>for R2, R6 & R9<br>M/s. R.Siva Kumar,<br>S.Suresh, J.Kishore,<br>N.Janani for R3<br>M/s. Abdul Saleem,<br>S.Saravanan and<br>Vidya lakshmi<br>for R5, R10 & R11<br>Smt. H. Yasmeen Ali<br>for R7 & R8<br>M/s. King & Partridge<br>Jose John, M.Kumaresan<br>for R12 | For hearing |

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|---|--|---|---|-------------|
| 3 | Application No. 397 of 2013 (SZ) (THC) (WP No. 3605 of 2008 of The High Court of Kerala) | <p style="text-align: center;"><b>Suo Motu</b></p> <p>Proceedings initiated against the unscientific evacuation of accumulated waste leading to environmental pollution and health problems</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">State of Kerala</p> <p>Rep by its Chief Secretary, Government Secretariat, Trivandrum and 17 others</p> | <p>M/s. Suvitha A.S for R1 to R3, R8, R11, R13 and R15</p> <p>M/s.Su.Srinivasan for R16 &amp; R18</p> <p>Mr.K. R. Harin for R4</p> <p>Mr. Abu Backer for R5,R21</p> <p>M/s A.V. Arun and R. Vinothkumar for R6</p> <p>M/s. S.Jamal for R7</p> <p>B.S.Krishnan Associates R12</p> <p>People Counsel for Social Justice for R14</p> <p>M/s.Remma Smrithi for R9,R10</p> <p>M/s. C.Sangamithrai for R17</p> <p>Mr.P.B.Sahasranaman for R20</p> <p>M/s. T.S.Saifudeen for R22</p> <p>M/s. Dinesh Mathew J.Murikan for R23</p> | For hearing |
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Registrar